

**ANNEXURE - 3**  
**LIST OF CREDITORS OF MT EDUCARE LIMITED**  
List of Secured Financial Creditors (other than financial creditors belonging to any class of creditors) for claims as on December 16, 2022 Drawn for claims received up to April 30, 2023

Sl. No.	Name of Creditor	Details of claim received		Details of claim admitted				Amount of claim not admitted	Amount of claim under verification	Remark s, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Amount covered by security interest	Whether related party?	% of voting share in CoC			
1	Asset Care & Reconstructions Enterprise Limited ( ACRE )	07-01-2023	16,69,36,870	16,69,36,870	16,69,36,870	-	See Note 1	-	-	- See Note 2
2	Asset Care & Reconstructions Enterprise Limited ( ACRE )	07-01-2023	20,35,89,084	20,35,89,084	20,35,89,084	-	See Note 1	-	-	- See Note 2
3	Axis Bank Limited	09-01-2023	12,15,33,858	12,15,33,858	12,15,33,858	-	See Note 1	-	-	- See Note 3
4	Axis Bank Limited	09-01-2023	7,29,95,552	7,29,95,552	7,29,95,552	-	See Note 1	-	-	- See Note 3
5	Indusind Bank Ltd	07-02-2023	22,10,000	-	NA	-	See Note 1	-	22,10,000	- See Note 4
	<b>Total Claim 5</b>	<b>Total (Rs.)</b>	<b>56,72,65,364</b>	<b>56,50,55,364</b>	<b>56,50,55,364</b>	<b>-</b>			<b>22,10,000</b>	

**Notes**

1 Hon'ble NCLAT vide its order dated 06-01-2023, 24-02-2023, 23-03-2023 and 01-05-2023 stayed the constitution of committee of creditors till next date of hearing i.e 26-05-2023

**2 Security Interest Details - ACRE**

**for Term Loan & Guarantee**

a Creation of first pari - passu pledge by way of hypothecation on all moveable fixed assets (existing and future) of the borrower & subsidiaries

b Creation of first pari - passu charge on all current assets (existing and future) and cash flows of the Borrower and Subsidiaries

**3 Security Interest Details - Axis Bank Ltd**

**A Term Loan + Overdraft**

a First Pari Passu charges over the entire current asset of the company both present and future

b Collateral - Debt Service Reserve equal to 1 crore in the form of Fixed Deposit lien marked as per terms of sanction

Collateral - First Pari Passu charges over the entire Movable asset of the company ( except Vehicle)both present and future

**B Guarantee in respect of loan to Gayatri Education Society**

Equitable Mortgage of Office Premises No.211, 2nd floor, Neptune Flying Colours, Pandit Din dayal Upadhyay Marg, LBS Cross Road, Mulund ( West ), Mumbai

4 The Guarantee has expired

*Handwritten signature/initials*

